

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**C.P. No. 436/2016**

**IN THE MATTER OF:**

Saint Gobain India Pvt. Ltd.  
v.

... Applicant/Petitioner

Variations Designs Pvt. Ltd.

... Respondent

**under Section 433(e), 434 & 439**

**Order delivered on 25.10.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

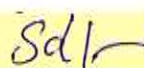
For the Applicant/Petitioner: Mr. Praveen Kumar Aggarwal, Advocate

For the Respondent:

**ORDER**

One last opportunity is granted to the petitioner to comply with the order dated 14.09.2017.

List for further consideration on 07.12.2017.

  
**(CHIEF JUSTICE M.M.KUMAR)**  
**PRESIDENT**

  
**(DEEPA KRISHAN)**  
**MEMBER (TECHNICAL)**